

1 MCRC-37132-2024 IN THE HIGH COURT OF MADHYA PRADESH AT INDORE BEFORE HON'BLE SHRI JUSTICE PREM NARAYAN SINGH ON THE 2nd OF MAY, 2025 MISC. CRIMINAL CASE No. 37132 of 2024 JITU @ JITENDRA Versus

THE STATE OF MADHYA PRADESH

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Appearance:

State through counsel.

<u>ORDER</u>

Vide order dated 02.09.2024, this Court has directed the leaned trial Court to conclude the trial within six months, but the learned trial Court has filed the PUD for extension of time.

For the reasons assigned in the application, the prayer is allowed.

The learned trial Court is further directed to conclude the trial within further three months from today.

A copy of this order be sent to the learned trial Court concerned by the registry for necessary compliance.

MCRC stands disposed off.

(PREM NARAYAN SINGH) JUDGE

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